

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 477/2025**

Suo Motu based on the News Item titled “Biting the dust in the Aravalis”
appearing in The Hindu dated 24.08.2025

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Filed By:

Date: 18.05.2026



Rahul Khurana, Advocate
Counsel for Respondent No. 4
09811894060
rkhuranalegal@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 477/2025**

Suo Motu based on the News Item titled “Biting the dust in the Aravalis” appearing in The Hindu dated 24.08.2025

**REPLY ON BEHALF OF RESPONDENT No. 4 i.e.
HARYANA STATE POLLUTION CONTROL BOARD**

Most Respectfully Showeth:

1. That present reply is being filed through Shri Vijay Chaudhary, Regional Officer, HSPCB, Mahendragarh at Narnaul who is authorised and competent to file the same on behalf of answering respondent No. 04 i.e. Member Secretary, HSPCB. The answering respondent is filing the present reply dealing with the issues pertaining to Answering respondent and liberty is being craved to file additional reply, as and when need arises with the permission of this Hon’ble Tribunal.
2. That the news item highlights various impacts due to crushing activities. The villages namely, Meghot Binja, Dholera and Khatoli Ahir are situated in Haryana, whereas the remaining villages are located in North west Rajasthan and fall under the jurisdiction of the State of Rajasthan.
3. That the answering respondent has sought a report from the Chief Medical Officer, Mahendragarh regarding the number of respiratory disease cases reported in the villages of Meghot Binja, Dholera and Khatoli Ahir, as well as among the residents of the surrounding localities. In this regard, communications were made vide letters dated 10.04.2026 and 07.05.2026.
4. That the Chief Medical Officer (CMO), Narnaul submitted a report vide office letter No. PH/2025/1626 dated 11.05.2026

(ANNEXURE R-4/1), stating that 04 health camps were organized in the area in question, i.e., Village Dholera, Village Khatoli and other nearby villages. The details of the health camp reports and the different diseases observed therein are reproduced below for ready reference: -

Village/ Cluster Name	Date	Total popula tion	Total population screened during camp	Hypertension	Diabetic	COPD	Asthma	Alcoholic	Smoker	Sputum collection for AFB (Presume ptive)	Active TB Disease	Patient put on treatme nt
Khatoli Ahir Cluster (crusher workforce)	12.02. 2026	40	16	0	0	0	0	1	2	0	0	1
Khatoli Ahir Village (residents)	13.02. 2026	1224	40	1	0	0	2	3	4	3	1	14
Khatoli Jatt Village (residents)	14.02. 2026	1207	50	6	2	0	1	4	3	2	0	18
Dholera Village (residents)	18.04. 2026	102	44	4	2	0	0	6	8	6	0	26
Total	04	2573	150	11	4	0	3	14	17	11	1	59

- That, the answering respondent had sought a report from the Mining Officer, Mines & Geology Department, Narnaul. Thereafter, the Assistant Mining Engineer (AME), Mahendragarh vide letter No. 781 dated 18.05.2026, submitted that blasting operations are conducted only after obtaining requisite permission from the Directorate General of Mines Safety and necessary environmental clearances, and that no mining lease exists in the concerned villages as mentioned in the news item. It was further informed that no FIRs regarding illegal mining were registered during the period 2023 to 2025–26 in villages Dholera, Khatoli

Ahir, and Meghot Binja. Further, no new mining leases have been granted in the Aravalli region of the district subsequent to the Order dated 09.05.2024 passed by the Supreme Court of India. Letter dated 18.05.2026 is annexed herewith as **ANNEXURE R-4/2**.

6. That, as per the categorization of the Haryana State Pollution Control Board (HSPCB), all stone crushing units fall under the Orange Category as per the policy of the Board. These units are established in cluster form near Village Dholera and Village Khatoli Ahir, Tehsil Nangal Chaudhary, District Mahendragarh. All the units have installed adequate air pollution control measures in accordance with the Stone Crusher Notification issued by the Environment Department, Haryana. Regular inspections of all units are conducted from time to time as per the inspection policy of the Board, as well as upon receipt of any complaint against any unit. In case any non-compliance is observed during inspection, action is taken against the defaulting units as per the policy of the Board. It is further intimated that no stone crusher unit is located in Village Meghot Binja. In Village Dholera, 12 stone crusher units are operating, whereas 09 stone crusher units are operating in Village Khatoli Ahir. It is also intimated that no mining lease exists in the aforesaid three villages referred to in the news item. The list of stone crusher units is annexed herewith as **ANNEXURE R-4/3**.

7. That it may be noted that the issue pertaining to stone crusher units in District Mahendragarh had already been under judicial consideration before the Hon'ble NGT, Principal Bench, in OA No. 667/2018, OA No. 679/2018, OA No. 599/2019 and OA No.

1385/2024, which were disposed of vide order dated 03.07.2025 directions reproduced below: -

“It is necessary that the stone crushers set up in District Mahendergarh comply with the siting criteria and CTO conditions. Hence, we constitute a Joint Committee comprising representatives of the Member Secretary, CPCB, HSPCB and District Magistrate, Mahendergarh, wherein the District Magistrate, Mahendergarh shall be the nodal agency. The Joint Committee shall ascertain the compliance of siting criteria and CTO conditions in respect of each of the stone crushers set up/operating in District Mahendergarh.”

8. That the constituted Joint Committee has already conducted site inspections of all stone crusher units in District Mahendragarh during the month of February, 2026 (including the villages mentioned in the present OA). During the inspection, it was observed that all the units in these villages had provided adequate measures to curb dust emissions as per the prescribed guidelines/notifications. However, the final status report of the Joint Committee shall be submitted before the Hon’ble Court after receipt of the latest siting parameter reports of all the units from revenue department.
9. That the Haryana Water Resource Authority, Panchkula directed the Deputy Commissioner, Mahendragarh at Narnaul vide letter No. 534 dated 20.02.2026 to conduct an enquiry in the aforesaid villages. Pursuant thereto, inspections of all the stone crushing units located in the concerned villages were carried out through the Enforcement Officers, Mahendragarh and the inspection report along with geo-tagged photographs were submitted to the Haryana

Water Resource Authority (HWRA) vide letter No. 249 dated 13.05.2026. During inspection all the units were found using treated water by PHED for uses i.e. plantation, water sprinkling etc and 02 Nos. unit have obtained permission from HWRA for ground water extraction. Copies of letters dated 20.02.2026 and 13.05.2026 are annexed herewith as **ANNEXURE R-4/4 (Colly)**.

It is respectfully submitted that, in compliance with the directions of the Hon'ble NGT, the present reply has been prepared on the basis of site inspections and relevant information collected. It is, therefore, most respectfully prayed that the same may kindly be considered and taken on record by the Hon'ble National Green Tribunal.

The Respondent shall abide by any further directions/orders passed by the Hon'ble NGT in the matter.


Regional Officer
Haryana State Pollution Control Board
Mahendergarh Region

Date: 18.05.2026
Place: Narnaul

Regional Officer,
Haryana State Pollution Control Board,
Mahendragarh at Narnaul
(For Respondent No.4)

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

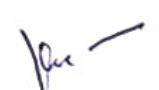
O.A. No. 477/2025

Suo Motu based on the News Item titled "Biting the dust in the Aravalis"
appearing in The Hindu dated 24.08.2025

AFFIDAVIT

I, Vijay Chaudhary, Regional Officer, Haryana state Pollution Control Board, Mahendragarh at Narnaul aged about 58 Years do hereby solemnly affirm and state as under:

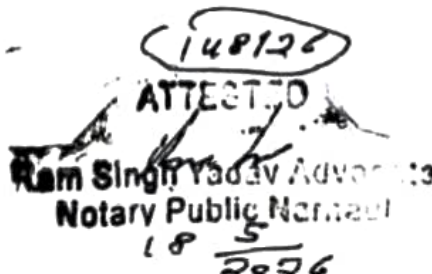
1. That I am authorized representative of the Respondent No. 4 in above noted matter. I am well conversant with the facts and circumstances of the case on the basis of official records and hence, I am competent to swear this affidavit.
2. That I have read the contents of accompanying status report which has been drafted under my instructions.
3. That annexures are true copy of their originals.


DEPONENT

VERIFICATION

Verified that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believe to be true and no material fact has been concealed therein.


DEPONENT



प्रेषक

सिविल सर्जन नारनौल

प्रेषित

क्षेत्रीय अधिकारी

हरियाणा प्रदूषण नियंत्रण बोर्ड, नारनौल

पत्र क्रमांक पी0 एच0 /2025/ 1626

दिनांक 11/05/2026

विषय:

OA No. 477 of 2025 New Item "Biting the dust in the aravalis" appearing in the hindu dated 24.08.2025 vide order dated 16.09.2025. उपरोक्त विषय के संदर्भ में,

आपको अनुरोध सहित अवगत करवाया जाता है कि आपके कार्यालय के पत्र क्रमांक HSPCB/MG/2026/2487 दिनांक 24/02/2026 व स्मरण पत्र क्रमांक HSPCB/MG/2026/119 दिनांक 10/04/2026 के द्वारा माँगी गई सुचना इस पत्र के साथ सलंगन करके आपकी सेवा में भेजी जाती है। यह आपका सुचना एवं आवश्यक कार्यवाही हेतु प्रेषित है।


 उप सिविल सर्जन (स्वास्थ्य)
 कृते: कार्यालय सिविल सर्जन, नारनौल

Dochana

Village Name	Date	Total Population	Total Population Screened During Camp	No. Of Crusher	Hypertension	Diabetic	COPD	Asthma	Alcoholic	Smoker	Sputum Collection For AFB (Presumptive)	Active TB Disease	Patient Put on Treatment
Bigopur Crusher Zone	17/04/2026	108	42	11	5	3	0	0		9	5	0	29
Dholera Crusher Zone	18/04/2026	102	44	12	4	2	0	0	6	8	6	0	26
Village Chhilro Crusher Zone	20/04/2026	19	19	5	0	2	0	0	4	8	6	0	20
Nizampur Crusher Zone	20/04/2026	6	6	1	2	6	6	6	1	2	6	0	29
Kultazpur Crusher Zone	20/04/2026	222	6	6	2	1	2	0	10	20	31	1	87
Koriawas Crusher Zone	18/04/2026	66	48	4	22	4	0	0	11	20	48	0	108
Total	6	523	165	39	35	18	8	6	39	67	102	1	276

Bayal													
Village Name	Date	Total Population	Total Population Screened During Camp	No. Of Crusher	Hypertension	Diabetic	COPD	Asthma	Alcoholic	Smoker	Sputum Collection For AFB (Presumptive)	Active TB Disease	Patient Put on Treatment
Bayal Crusher	7/11/2025	84	73	36	1	2	2	0	4	8	6	0	23
Bayal Village	8/11/2025	2106	1950	0	4	5	7	1	11	18	22	0	58
Gangautana Crusher	17/02/2026	2106	1950	6	5	4	4	6	5	11	22	0	57
Gangautana Village	18/02/2026	86	77	0	1	0	1	6	4	10	18	0	20
Bakhrija Crusher	17/03/2026	83	71	9	0	0	0	0	1	2	2	0	9
Bakhrija village	21/03/202	87	55	0	1	0	1	0	2	3	2	0	9
Total	6	4552	4176	51	12	11	15	13	27	52	72	0	202

Antri													
Village Name	Date	Total Population	Total Population Screened During Camp	No. Of Crusher	Hypertension	Diabetic	COPD	Asthma	Alcoholic	Smoker	Sputum Collection For AFB (Presumptive)	Active TB Disease	Patient Out of Treatment
Jainpur Crusher Zone	11/2/2026	50	36	10	2	1	0	2	10	8	0	0	23
Jainpur Village	13/02/2026	2100	50		5	4	0	2	7	9	0	0	27
Khatoli Ahir Crusher Zone	12/2/2026	40	16	7	0	0	0	0	1	2	0	0	3
Khatoli Ahir Village	13/02/2026	1224	40		1	0	0	2	3	4	3	1	14
Khatoli Jatt Village	14/02/2026	1207	50		6	2	0	1	4	3	2	0	18
Total	5	4621	192	17	14	7	0	7	25	26	5	1	85

Summary	
Camp Orgnized	17
Total site Visited	107
Total Population	9696
Total Population Screened during camp	4533
Total No. Patient given Treatment	563
No. Of Patient with different diseases	Hypertension- 61
	Diabetic- 36 COPD- 23 Asthma- 26 Alcoholic- 91 Smoker- 145 Sputum Collection For AFB- 179 Active TB Disease - 2

D. Amnagi
 Dy. CS (Health)
 For Civil Surgeon, Narnaul
C. P.



खान एवं भू विज्ञान विभाग
Office of Mines & Geology Department, Narnaul



To,

The Regional Officer,
Haryana State Pollution Control Board
Mahendragarh Region, Narnaul.

Memo No. AME/NNL/78/...

Dated 18/05/2026

Subject: OA No.477 of 2025 News item titled "Biting dust in the Aravalis" appearing in the Hindu dated 24.08.2025 vide order dated 16.09.2025.

Reference : In reference to your office memo no. HSPCB/MG//2026/ 2486 dated 24.02.2026 and Memo no HSPCB/MG/2026/120 dated 10.04.2026.

It is intimated that the contents of your letter have been examined carefully, and reply is as under:

1. It is submitted that the mine holders in the District, obtain necessary permissions for blasting operations from the Directorate General of Mines Safety (DGMS), Ghaziabad, and all blasting activities are carried out as per prescribed safety norms under their supervision. They obtain Environment Clearance from MoEF/SEIAA as well. However, no mining lease has been granted in these villages.
2. It is informed that during the period from the year 2023 to 2025-2026, no FIRs have been registered in cases of illegal mining by the department in village Dholera, Khatoli Ahir, Meghot Binja.
3. It is submitted that no new mining leases have been granted in this district in the Aravalli region after Order dated 09.05.2024 passed by Hon'ble Supreme Court.

This is for your kind information and necessary action please.


Assistant Mining Engineer
Mines and Geology Department
Distt. Mahendergarh at Narnaul.

List of Stone Crusher Situated in Villaged Dholera and Khatoli Ahir

	Village Dholera	
1	Bajrang Stone Crusher Khewat No. 362, Khatoni No. 403, M.No. 50, Kila No. 24/1 (1-16) & 24/2 (6-12) Total 8 Kanal 08 Marla at Village Dholera, Nangal Chaudhary District Mohindergarh	31/03/2027
2	SHIKOHPUR STONE CRUSHER COMPANY, Khewat No. 288, Khatoni No. 319, M.No. 62, Kila No. 7/1/2 (6-10), 15/1(1-10) at Village-Dholera, tehsil-Nangal Chaudhary, Distt-Mohindergarh	31/03/2029
3	ASHA STONE CRUSHING CO, Khewat No. 110, Khatoni No. 128, Mustil & Kila No. 62 / / 5/2(6-16), 6 Min west(5-18), 343/1 min west (0-14) total 13 Kanal 8 Marla VILLAGE DHULEDA NARNAUL MAHENDERGARH	31/03/2028
4	Shree Balaji Stone Crusher, M.No./Kila No 62//9(4-0), 7/2 (2-3)& 8(6-18), Village-Dholera, Tehsil-Nangal Choudhary, Distt-Mohindergarh	31/03/2029
5	Shree Shyam Stone Crusher, Khewat No. 237, Khatoni No. 269, Kila No. 51 / / 13, (8-0), 17/3/3 (3-16), 18(8-0), 19/1 (0-2)Vill-Dholera, Nangal Chaudhary, Distt-Mohindergarh	31/03/2027
6	Mahalaxmi Stone Crusher, Khewat No. 197, Khatoni No. 231, Kila No. 50/16/2, 6/15, Vill-Dholera, Nangal Chaudhary, Mohindergarh	31-03-2029
7	Krishna Stone Crusher Khewat No. 365, Khatoni No. 409 (51/22) 2/19, 410 (51/23/2),1/18, 411 (51/23/1) 2/5, 412(51/23/2) 413 (51/23/2) at Vill-Dholera, Narnaul, Distt-Mohinergarh	31-03-2027
8	Siddhi Vinayak Stone Crusher Vill-Dholera, Narnaul, Distt-Mohindergarh Khewat No. 361, Khatoni No. 400, M.No. 51, Kila No. 19/2 (6-12) & Khewat No. 365, Khatoni No. 409, M. No. 51, Kila No. 22 (1 -15) total measuring 8 K 7 M MAHENDRAGARH	31/03/2026
9	Shiv Stone Crusher Khewat No. 362, Khatoni No. 402, M. No. 50, Kila No. 17 At Vill-Dholera, Nangal Chaudhary, Narnaul, Distt-Mohindergarh	31/03/2027
10	SHREE RAM STONE CRUSHER, M.No. 62, Kila No. 3 (7-12), 2/3 (1-17), 2/1 (1-12), 2/4 (2-16) and 2/2 (0-11) Total 14 Kanal 8 Marla at Village-Dholera, Tehsil-Nangal Chaudhary, Distt-Mohindergarh	31/03/2026
11	JAI SHREE SHYAM STONE CRUSHER M.No. 51, Kila No. 23/3 (1-10), 24(7-11), 16/2/2/1(0-6), 17/2/2(0-10), 17/3/2(0-3), 25/1(1- 18) & 25/2 (0-2) Total 12 Kanal 0 Marla at Vill-Dholera, Distt-Mohindergarh	31/03/2028
12	JAI BABA SHYAM STONE CRUSHER M.No. 51, Kila No. 16/2/2/2 (1-1) & 25/3 (5-19), M.No. 52 Kila NO. 21/1/1(5-0) Total 12 Kanal 0 Marla at Village-Dholera, Tehsil-Nangal Chaudhary, District-Mohindergarh	31/03/2028
	Village Khatoli Ahir	
1	RAO STONE CRUSHER, Khewat No. 5, Khatoni NO. 5, M.No. / Kila No. 23//10/2 min West South(0-2), 23//11 Min West South (2-6), & 24//15 Min East South(7-9) total 9 Kanal 17 Marla at Vill-Khatoli Ahir, Nangal Chaudhary,Distt-Mohindergarh	31/03/2027
2	GANESH STONE CRUSHER Khewat No. 75, Khatoni No. 81, M.No. 8, Kila No. 23 (8-0) At Village-Khatoli Ahir, Tehsil-Nangal Chaudhary, Distt-Mohindergarh	31/03/2028
3	SHREE SHYAM BABA STONE CRUSHER M.No. 11, Kila No. 20/2 min East (2-0), 19/2 min West (2-0), 21/1/1 min East (1-11), 22 min West(2-11) & 21/1/2(1-16) Total 9 Kanal 18 Marla at Vill-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh	31-03-2027
4	BHAWANI GRIT UDYOG Khewat No. 58, Khatoni No. 62, M.No. 8, Kila No. 17/1(7-11), 18/1 min East (4-09) Total 12 Kanal 0 Marla At Village-Khatoli Ahir, Tehsil-nangal Chaudhary, Distt-Mohindergarh	31-03-2028
5	NEW SIDDHI VINAYAK STONE CRUSHER, Khewat No. 37, Khatoni No. 41, M.No. 25, Kila No. 17 (8-0), 24(2-16) & 25 min West (1-4) Total 12 Kanal 0 Marla, Vill-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh	31-03-2028

6	HINDUSTHAN STONE CRUSHER, M.No. 11, Kila No. 9/2(4-0), 12/1(4-0), 12/2(3-11) & 13/1(3-11) Total 15 Kanal 02 Marla at VIII-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh	31-03-2028
7	JC STONE CRUSHER Khewat No. 63, Khatoni No. 67, M.No. 8, Kila No. 14 min East (6-0) & 15 Min West(6-0) total 12 Kanal 0 Marla at VIII-Khatoli Ahir, Nangal Chaudhary, Distt-Mohindergarh	31/03/2026
8	SHREE NARAYAN STONE CRUSHER, Khewat No. 18, Khatoni NO. 20, M.No. / Kila No. 24//24 Min East (6-0) & 27//4 Min North (6-0) total 12 Kanal 0 Marla AT VIII-Khatoli Ahir, Nangal Chaudhary Distt-Mohindergarh	31/03/2027
9	SHREE GANPATI STONE CRUSHER, Kh. No 66, Khatoni No 70, M.No. 7, Kila No 10/2 min West-South (2-10) & M.No. 8 Kila No 6(8-0), 7 min East-South (2-0) Total 12 K.10 M. at VIII-Khatoli Ahir, Nangal Chaudhary,Distt-Mohindergarh	31/03/2028

**The Haryana Water Resources
(Conservation, Regulation and
Management) Authority,
Panchkula.**



हरियाणा जल संसाधन (संरक्षण,
विनियमन और प्रबंधन) प्राधिकरण
पंचकूला ।

6528/R
28/02/26

Annexure-R-4/4

28/02/2026

To

✓ The Deputy Commissioner,
Mahendragarh, Haryana.

Memo No. HWRA/2026/534

Dated: 20-02-2026

Subject: Conduct of inquiry and submission of factual report regarding groundwater status in villages Meghot Binja, Dholera and Khatoli Ahir, Tehsil Nangal Chaudhary, District Mahendragarh.

Kindly refer to the matter regarding the Original Application registered suo-motu on the basis of the news item titled "Biting the dust in the Aravalis" published in The Hindu dated 24.08.2025, as intimated by the Regional Officer, Mahendragarh Region, Haryana State Pollution Control Board (HSPCB).

In this regard, it is informed that the issue relating to groundwater status in the villages Meghot Binja, Dholera and Khatoli Ahir, Tehsil Nangal Chaudhary, District Mahendragarh falls within the purview of the Haryana Water Resources Authority.

You are, therefore, requested to kindly direct the Enforcement Officer, Mahendragarh to conduct an inquiry in the aforesaid villages and furnish a factual report specifically regarding the groundwater level status and any issues relating to extraction of groundwater, within a period of 15 days from the receipt of this letter.

The report may kindly be sent to this Authority at the earliest so that the same can be forwarded to HSPCB for filing of a consolidated reply before the Hon'ble Tribunal. This may be treated as urgent.

Encl. As above.


(Karan Singh)

Under Secretary to Government of Haryana,
Haryana Water Resources Authority

Endst. No. HWRA/2026/535

Dated: 20-02-2026

A copy of the above is forwarded to the Regional Officer, Mahendragarh Region, Haryana State Pollution Control Board (HSPCB), for information with reference to letter No. HSPCB/MG/2026/2256 dated 04.02.2026.


(Karan Singh)

Under Secretary to Government of Haryana,
Haryana Water Resources Authority

Copy to:

- PA to W/CEO, HWRA for kind information of W/CEO, please.



933
Haryana State Pollution Control Board
Regional Office, Mahendragarh at Narnaul,
Brahma Tower (1st Floor), Ram Nagar Colony, Opp. Housing Board,
Narnaul- 123001, Distt. Mahendragarh
Tele Fax: 01282-299004, E-Mail: hspcbromg@gmail.com



LIFE
Lifestyle For
Environment

No. HSPCB/MG/2026/ 249

Dated 13/05/2026

To,

The Chairperson,
Haryana Water Resources Authority,
3rd Floor, Rear Building, HSVP,
HQ, Sector-6, Panchkula-134109

Sub.- Conduct of inquiry and submission of factual report regarding groundwater status in Village Meghot Binja, Dholera and Khatoli Ahir, Tehsil Nangal Chaudhary, District Mahendragarh.

Ref: - DC Office vide letter no. 4986-89/Vikas dated 16.03.2026.

In continuation of the subject cited above, it is submitted that, in compliance with the directions issued vide the above-referred letter regarding the OA No. 477 of 2025 registered suo motu on the basis of the news item titled "Biting the Dust in the Aravalis" published in The Hindu dated 24.08.2025 order dated 16.09.2025, an inspection of the stone crushing units located in Villages Khatoli Ahir, Dholera and Berundla, Tehsil Nangal Chaudhary, District Mahendragarh was conducted.

A copy of the inspection report along with geo-tagged photographs of all the inspected units is enclosed herewith for ready reference.

This is submitted for your kind information and necessary action please.

DA/- As above

/k
Enforcement Officer cum Regional Officer,
HSPCB, Mahendragarh Region

Dated 13/05/2026

HSPCB/MG/2026/ 250-251

A copy of the above is forwarded to the followings: -

1. Deputy Commissioner, Mahendragarh at Narnaul for information and necessary action, please.
2. The Executive Engineer, Irrigation Department, W.S Mech. Divn. Narnaul

/k
Enforcement Officer cum Regional Officer,
HSPCB, Mahendragarh Region

b/c

Format for inquiry report by Enforcement/inquiry officer:

934

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEF, HSPCB, Nagarkh

I/We, the above named inquiry officer (s) conducted the inspection of M/s Shri Om infrastructure company, Village Berundla, Nangal Chaudhary, Mahendragarh

..... on dated 06/05/2026 at (Time) in the presence of, Vinod (partner)

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the unit is stone crushers & using water from STD, Narnaul of PHED for sprinkling, Plantation use etc. Company/Project.....

..... in violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: — Nil
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: / N.A. as G.W. extraction unit found (m³/hour)
4. Duration of operation Water extraction structure: / (Hours per day)

Enclosures: 1. Photographs

2. Videography

GSTIN-06ADYES1537R1Z1

Shree Om Infrastructure Company

Prop

Signature of the Officer/s
Designation AEF



Format for inquiry report by Enforcement/inquiry officer:

936

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, HSPCB, Morich

I/We, the above named inquiry officer (s) conducted the inspection of M/s Harjeet S. Shri

..... Vinayak S.C. Barunda, Mangal Chaudhary, Dist - Mahendragarh

..... on dated 06/05/2026 at (Time) in the presence of, Harjeet, Bap.

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found
the unit is stone crusher using treated SP water from borewell

Company/Project for plantation in

violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

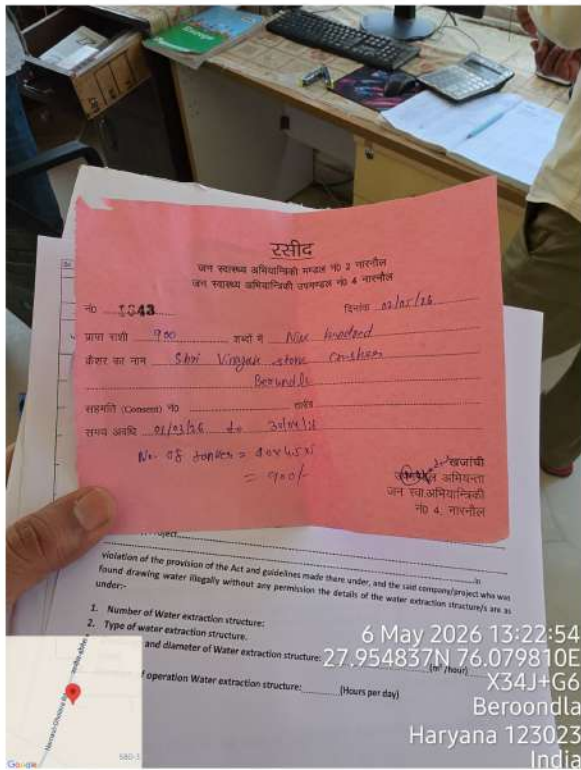
1. Number of Water extraction structure: Nil
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: 10. A (m³/hour)
(mm)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

2. Videography

Hejcd

Signature of the Officer/s
Designation AEE



Format for inquiry report 938 enforcement/inquiry officer:

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, H.P.C.B., Nagarkh

Village - Khatoli Ahir, Mangal Chaudhary, Mahendragarh

I/We, the above named inquiry officer (s) conducted the inspection of M/s Bhawani Grit Udyog

Village - Khatoli Ahir, Mangal Chaudhary, Mahendragarh

on dated 06/05/2026 at (Time) in the presence of, Sh. Lohary, mumi

(representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the unit is a stone crusher & using STP treated water for

Company/Project the process of the unit in

violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: — Nil
2. Type of water extraction structure. — N.A. —
3. Discharge and diameter of Water extraction structure: (mm) (m³ /hour)
4. Duration of operation Water extraction structure: (Hours per day)

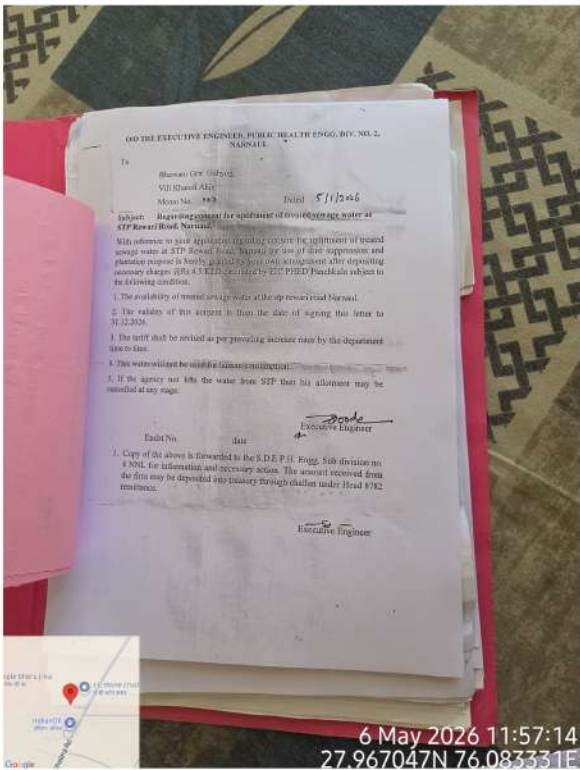
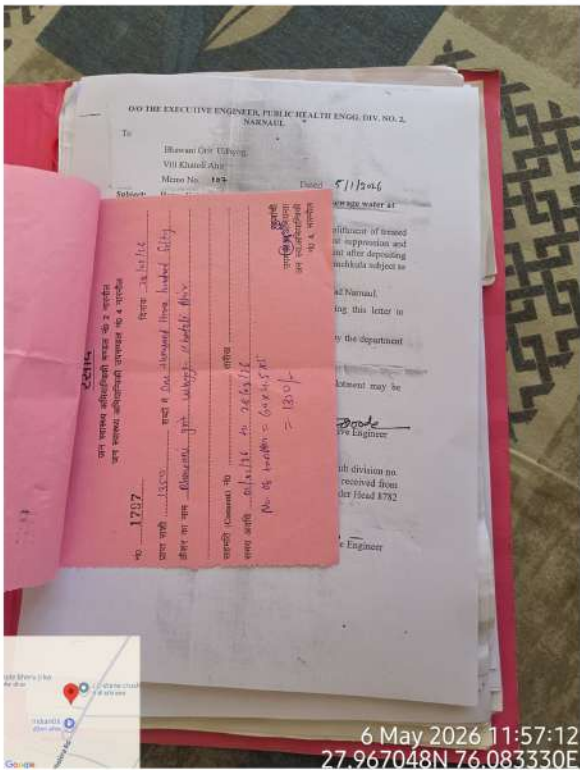
Enclosures: 1. Photographs

2. Videography

GSTIN: 66AATFB1447P1ZW
BHAWANI GRIT UDYOG

Partner
CERTIFIED

Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

940

Date:

Memo No:

Name and Designation of inquiry officer (s): Asst AEE, HSPCB, Mysore

I/We, the above named inquiry officer (s) conducted the inspection of M/s Ganesh Stone Crusher,
Village - Khatoli Ahir, Teh. Nangal Chaudhary.

..... on dated 06-05-2026 at (Time) in the presence of, SA Ajit

..... SA Vishal 9991111313, 9810186806 SA Balwan Beniwal (owner)

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the.....

Company/Project Unit non-operational at the time of inspection due to
electricity issue..... in

violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: — Nil —
2. Type of water extraction structure. N.A.
3. Discharge and diameter of Water extraction structure: (m³ /hour)
(mm)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1 Photographs

2. Videography

Ajit
Ganesh Stone Crusher
Vill. Khatoli
Chaudhary

Ajit
Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

942

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, HSPCB, Morarh

I/We, the above named inquiry officer (s) conducted the inspection of M/s Hindustan Stone

Crusher, Village Khetoli Ahir, Nangal Chaudhary, Mahendragarh

..... on dated 06/05/26 at (Time) in the presence of, Sh. Sandeep, Partner

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the stone crusher is using STP treated water in the process

Company/Project for sprinkling, plantation

..... in violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: — Nil
2. Type of water extraction structure. — N.A. —
3. Discharge and diameter of Water extraction structure: — N.A. — (m³ /hour) (mm)
4. Duration of operation Water extraction structure: — N.A. — (Hours per day)

Enclosures: 1. Photographs

2. Videography

[Signature]
Hindustan Stone Crusher
Khetoli Ahir (M/Garh)

[Signature]
Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

944

Date:

Memo No: 535 dt 20-2-2026

Name and Designation of inquiry officer (s): ANUJ AEE, H.S.P.C.B., Muzaffarpur

I/We, the above named inquiry officer (s) conducted the inspection of M/s J.C. Stone Crusher

village Khatoli Bish, Nongal Chaudhary, Dist. Mahabubnagar

on dated 06/05/2026 at — (Time) in the presence of, Satbir Yadav, Mummi

(representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the stone crusher 4 using STP treated water from PHED

Company/Project 4 camps for domestic use in

violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

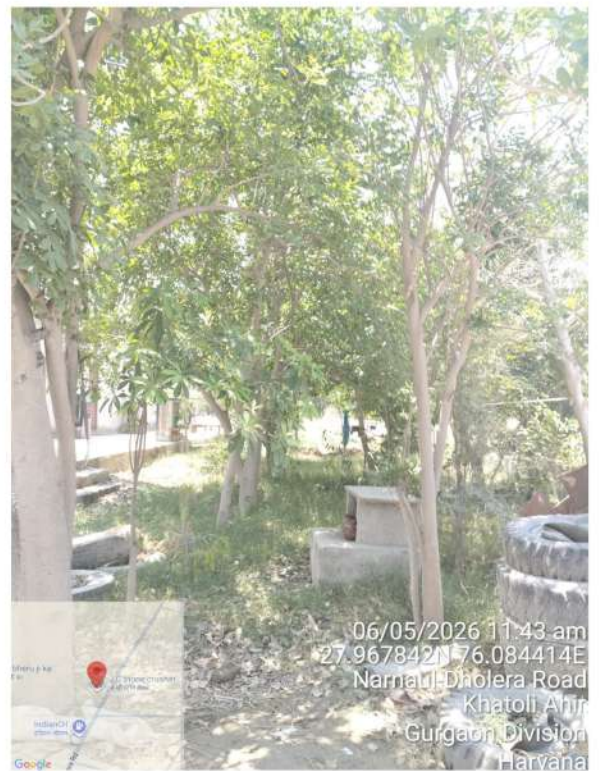
1. Number of Water extraction structure: Nil
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: N/A (m³/hour)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

2. Videography

Satbir Yadav

Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

946

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, H.S.P.B., Nagarkh.

I/We, the above named inquiry officer (s) conducted the inspection of M/s New Siddhi Vinayak S.C.

..... V. Khatoli Ahir, Mangal Chaudhary, Mahendra Singh

..... on dated 06/05/26 at (Time) in the presence of, SA Sandeep Jain, Manager

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found
the Unit is stone crusher & using located S.P. water in the unit

Company/Project.....

..... in
violation of the provision of the Act and guidelines made there under, and the said company/project who was
found drawing water illegally without any permission the details of the water extraction structure/s are as
under:-

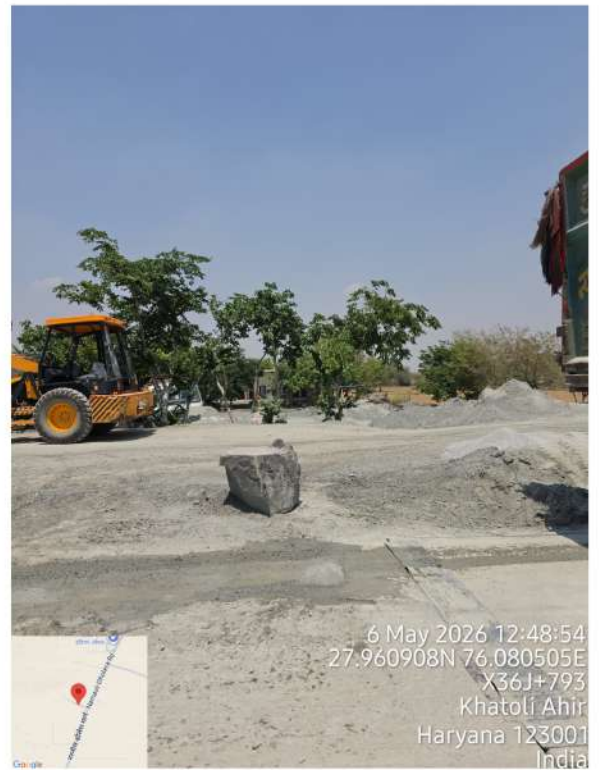
1. Number of Water extraction structure: No. G.W. extraction unit found at the site
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: N.A. (m³/hour)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

2. Videography

Sandeep Jain
New Siddhi Vinayak Stone Crusher
Khatoli Ahir
GSTIN: 06AAPFN1817PI70

Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

948

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, H.P.C.B.

I/We, the above named inquiry officer (s) conducted the inspection of M/s Rao Stone crushing

Company, Village Ichatali Ahir, Nangal Chaudhary, Mahendragarh

..... on dated 06/05/26 at (Time) in the presence of, Sh. Vivek Grael, Manager

Sh. Rajender (Partner)

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found the unit is a stone crusher using treated STP water in

Company/Project the process etc. i.e. sprinkling etc.

..... in violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: — Nil
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: N/A. as no such violation observed (m³/hour)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

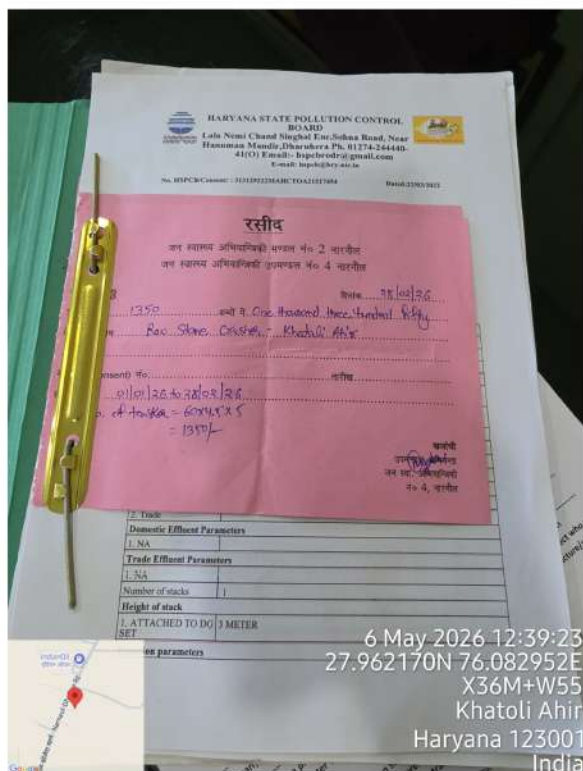
2. Videography

Rao Stone

Stone Crusher Company

Partner

Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

950

Date:

Memo No:

Name and Designation of inquiry officer (s): ANUJ AEE, HSPCB, MP

I/We, the above named inquiry officer (s) conducted the inspection of M/s Shree Ganapati Stone
Crusher, Village Khatoli Ahir, Nangal Chaudhary, Dist-Maharajgarh
..... on dated 06/05/26 at (Time) in the presence of, SA. Amit, Partner

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found
the stone crusher, using tap water in the process

.....
Company/Project for drinking purpose using external pumps

..... in
violation of the provision of the Act and guidelines made there under, and the said company/project who was
found drawing water illegally without any permission the details of the water extraction structure/s are as
under:-

1. Number of Water extraction structure: — Nil —
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: N.A. (m³/hour)
4. Duration of operation Water extraction structure: (Hours per day)

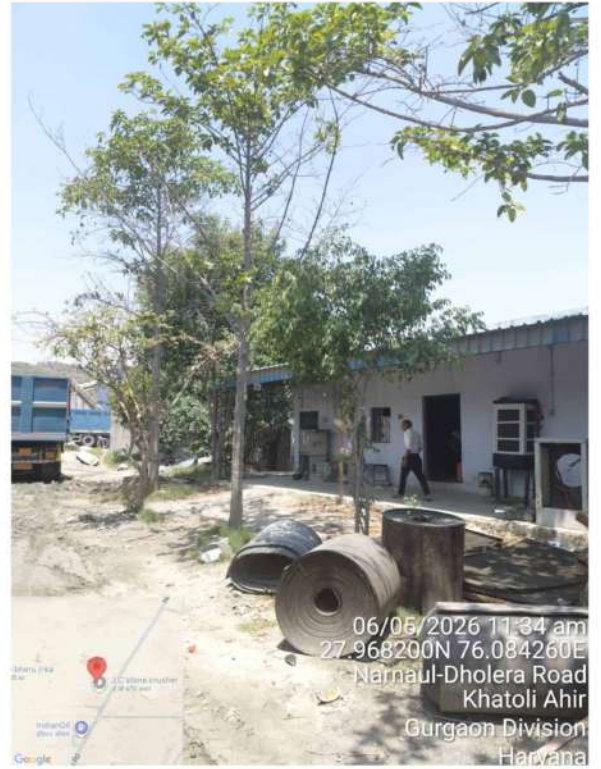
Enclosures: 1. Photographs

2. Videography

[Signature]
Signature of the Officer/s

Designation AEE

GSTIN: 06AD0FS2609A1Z
Shree Ganapati Stone Crusher
Vill. Khatoli Ahir, Dholera Road
NARNAUL-123001 (Harvana)



Format for inquiry report by Enforcement/inquiry officer:

952

Date:

Memo No:

Name and Designation of inquiry officer (s): Anuj AEE, HSPCB

I/We, the above named inquiry officer (s) conducted the inspection of M/s Shree Narayan Stone Crusher, village Khatoli Ahir, Nangal Choudhary, Mahendragarh
..... on dated 06/05/2026 at (Time) in the presence of, Sh. Amit, Partner

..... (representative of the company)

I/We make the following report:

On the inspection/preliminary inspection I/We found
the stone crushing unit is using TP-treated water in the process

Company/Project..... in
violation of the provision of the Act and guidelines made there under, and the said company/project who was found drawing water illegally without any permission the details of the water extraction structure/s are as under:-

1. Number of Water extraction structure: - Nil
2. Type of water extraction structure. N.A.
3. Discharge and diameter of Water extraction structure: (m³ /hour)
(mm)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

2. Videography

GSTIN-06ADRF54525N1ZL
Shree Narayan Stone Crusher
Vill. Khatoli Ahir
Teh. Nangal Choudhary (Hry)

Signature of the Officer/s
Designation AEE



Format for inquiry report by Enforcement/inquiry officer:

954

Date:

Memo No:

Name and Designation of inquiry officer (s): ANUJ AEE, H.S. PCB

I/We, the above named inquiry officer (s) conducted the inspection of M/s Shree Shyam Baba
stone crushing, village Khatoli Ahir, Nangal chaulhasy, Mahabogoch

..... on dated 06/05/2026 at (Time) in the presence of, SH. Sandeep, Borkher

..... (representative of the company) ^{unit}

I/We make the following report:

On the inspection/preliminary inspection I/We found
the stone crushing & using treated STP water in the process

Company/Project.....in
violation of the provision of the Act and guidelines made there under, and the said company/project who was
found drawing water illegally without any permission the details of the water extraction structure/s are as
under:-

1. Number of Water extraction structure: — Nil —
2. Type of water extraction structure.
3. Discharge and diameter of Water extraction structure: N.A. (m³/hour)
4. Duration of operation Water extraction structure: (Hours per day)

Enclosures: 1. Photographs

2. Videography

Shree Shyam Baba
Khatoli Ahir (MAG)
GSTIN: 06AD0F540110123

Signature of the Officer/s
Designation AEE



Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2362 / HWRADate: 07-05-2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Bajrang Stone Crusher Khewat No. 362. Khatoni No. 403, M. No. 50, Kila No. 24/1 (1-16) & 24/2 (6-12) Total 8 Kanal 08 Marla at Village Dholera, Nangal Chaudhary District Mohindergarh** (Company name) on dated **06.05.2026** at **12.46 Noon** in the presence of Sh. _____
_____ (Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Bajrang Stone Crusher Khewat No. 362. Khatoni No. 403, M. No. 50, Kila No. 24/1 (1-16) & 24/2 (6-12) Total 8 Kanal 08 Marla at Village Dholera, Nangal Chaudhary District Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under;-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.
2.
3.


Executive Engineer
M/Garh W.S. Mech. Divn.
Narnaul
Signature of the officer/s
Designation-

DISPLAY BOARD OF THE ENTRANCE

NAME OF THE UNIT	M/s BAJRANG STONE CRUSHER
ADDRESS OF THE UNIT	VILL - DHOLERA, TEH - N. CH.
CONTACT DETAILS	9813387343
PLANT CAPACITY	400 MT/DAY
DATE OF ISSUANCE OF CTO FROM HSPCB	01-04-2022 TO 31-3-27

1/13

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

नं० 1862

दिनांक 04/05/26

प्राप्त राशी 1890

शब्दों में one thousand Eight hundred Ninety

क्रैशर का नाम Bajrang Stone Crusher

Dholera.

सहमति (Consent) नं० 1 तारीख

समय अवधि 01/03/26 to 30/04/26

No. of tunker = 84x4.5x5
= 1890/-

उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2363 /HWRADate: 07-05-2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **SHIKOHPUR STONE CRUSHER COMPANY, Khewat No. 288, Khatoni No. 319, M.No. 62, Kila No. 7/1/2 (6-10), 15/1(1-10) at Village-Dholera, tehsil-Nangal Chaudhary, Distt-Mohindergarh** (Company name) on dated **06.05.2026** at **12.36 Noon** in the presence of Sh. _____

(Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **SHIKOHPUR STONE CRUSHER COMPANY, Khewat No. 288, Khatoni No. 319, M.No. 62, Kila No. 7/1/2 (6-10), 15/1(1-10) at Village-Dholera, tehsil-Nangal Chaudhary, Distt-Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.
2.
3.

Ayadav
Executive Engineer
Signature of the officer/s
M/Garh W.S. Mech. Divn
Narnaul

● DISPLAY BOARD OF THE ENTRANCE ●

NAME OF THE UNIT	SHIKOH PUR STONE CRUSHER CO.
ADDRESS OF THE UNIT	VILL.-DHOLERA, TEH.- N. CH.
CONTACT DETAILS	9810340574
PLANT CAPACITY	4000 TON PH
DATE OF ISSUANCE OF CTO FROM HSPCB	25/10/24 to 31/03/29

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

नं० 1636

दिनांक 04/11/25

प्राप्त राशी 1665 शब्दों में One thousand six hundred sixty five

क्रैशर का नाम Shikoh pur Stone Crusher Company
Dholera.

सहमति (Consent) नं० तारीख

समय अवधि 01/07/25 to 31/10/25

No. of tanker = 74X4.5X5

= 1665/-

खजांची
उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2364 /HWRADate: 07/05/26

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer.

M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **ASHA STONE CRUSHING CO, Khwat No. 110, Khatoni No. 128, Mustil & Kila No. 62 //5/2(6-16), 6 Min west(5-18), 343/1 min west (0-14) total 13 Kanal 8 Maria VILLAGE DHULEDA NARNAUL MAHENDERGARH** (Company name) on dated **06.05.2026** at **12.31 Noon** in the presence of Sh. _____

(Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **ASHA STONE CRUSHING CO, Khwat No. 110, Khatoni No. 128, Mustil & Kila No. 62 //5/2(6-16), 6 Min west(5-18), 343/1 min west (0-14) total 13 Kanal 8 Maria VILLAGE DHULEDA NARNAUL MAHENDERGARH** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure 1.
- (b) Type of water extraction structure BOREWELL.
- (c) Discharge and diameter of water extraction structure 2"
(m3/hour) (MM). _____.
- (d) Duration of operation water extraction structure: (Hours per day).

Enclosures: 1.

2.

3.

Ayash
Executive Engineer
M/Garh W/S Mech. Divn.
Narnaul
Designation-

• **DISPLAY BOARD OF THE ENTRANCE** •

NAME OF THE UNIT	ASHA STONE CRUSHING CO.
ADDRESS OF THE UNIT	VILL:- DHOLERA, TEN:- N. CH.
CONTACT DETAILS	8685046156
PLANT CAPACITY	2500 TON
DATE OF ISSUANCE OF CTO FROM HSPCB	

3 / 13

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2365 /HWRADate: 07/05/26

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Shree Balaji Stone Crusher, M. No./Kila No 62/19(4-0) 7/2 (2-3) & 8(6-18), Village-Dholera, Tehsil-Nangal Choudhary, Distt-Mohindergarh** (Company name) on dated 06.05.2026 at 12.57 PM in the presence of Sh. _____
_____ (Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated 06/05/2024 issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Shree Balaji Stone Crusher, M. No./Kila No 62/19(4-0) 7/2 (2-3) & 8(6-18), Village-Dholera, Tehsil-Nangal Choudhary, Distt-Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.

2.

3.

Ayadav
Executive Engineer
 M/Garh W/S Mech. Divn
 Narnaul
 Designation-

963

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

नं० 1015दिनांक 02/03/26प्राप्त राशी 1823 शब्दों में One thousand Eight hundred twenty threeक्रैशर का नाम Shree Balaji stone crusher
Dehleria.

सहमति (Consent) नं० _____ तारीख _____

समय अवधि 01/01/26 to 28/02/26

No. 08 tanker = 81x4.5x5
= 1823/-

खजान्ची
उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल

4/13



Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2366/HWRPDate: 07/05/26

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Shree Shyam Stone Crusher, Khewat No. 237. Khatoni No 269, Kila No. 51//13, (8-0), 17/3/3 (3-16), 18(8-0), 19/1 (0-2) Vill-Dholera, Nangal Chaudhary, Distt-Mohindergarh** (Company name) on dated 06.05.2026 at 01.16 P.M. in the presence of Sh. _____

(Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated 06/05/2024 issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Shree Shyam Stone Crusher, Khewat No. 237. Khatoni No 269, Kila No. 51//13, (8-0), 17/3/3 (3-16), 18(8-0), 19/1 (0-2) Vill-Dholera, Nangal Chaudhary, Distt-Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.

2.

3.

Ayadav
Executive Engineer
M/Garh W.S. Mech. Divn
Narnaul
Signature of the officer/s
Designation-



5 / 13

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

नं० 1324

दिनांक 02/03/26

प्राप्त राशी 1778 शब्दों में One thousand Seven hundred Seventy Eight
क्रैशर का नाम Shri Shyam Stone Crusher
Molezza.

सहमति (Consent) नं० तारीख

समय अवधि 01/01/26 to 28/02/26

No. of Tanker = $79 \times 4.5 \times 5$
= 1778/-

खजाने
उपमण्डल प्रभियंता
जन स्वास्थ्य अभियान्त्रिकी
नं० ४, नारनौल

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2367 / HWRADate: 7/5/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Mahalaxmi Stone Crusher, Khewat No. 197, Khatoni No 231, Kila No. 50/16/2, 6/15, Vill-Dholera, Nangal Chaudhary, Mohindergarh** (Company name) on dated **06.05.2026** at **01.13 P.M.** in the presence of Sh. _____ (Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Mahalaxmi Stone Crusher, Khewat No. 197, Khatoni No 231, Kila No. 50/16/2, 6/15, Vill-Dholera, Nangal Chaudhary, Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m3/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.

2.

3.

Ayub
Executive Engineer
M/Garh W.S. Mech. Divn
Narnaul
Signature of the officer/s
Designation-

967

एसीद

जनस्वास्थ्य अभियान्त्रिकी विभाग, मण्डल अटेली।
जनस्वास्थ्य अभियान्त्रिकी विभाग, उपमण्डल अटेली।

नं० 141

दिनांक 05/01/26

प्राप्त राशी 1440/-

शब्दों में One thousand four hundred forty.

क्रैशर का नाम Mahalaxmi Stone Crusher - Dholera

सहमति (Consent) नं०

तारीख

समय अवधि 01-11-2025 to 31-12-2025

64 tanker

= $64 \times 4.5 \times 5$

= 1440/-

Dyali

खजांची

उपमण्डल अभियन्ता

जनस्वा. अभियान्त्रिकी

विभाग, उपमण्डल अटेली

6/13

DISPLAY BOARD OF THE ENTRANCE**NAME OF THE UNIT****MAHA LAXMI STONE CRUSHER****ADDRESS OF THE UNIT****VILL-DHOLERA, TEH.-N.C.H.****CONTACT DETAILS****8221057101****PLANT CAPACITY****3000 MT/DAY****DATE OF ISSUANCE OF
CTO FROM HSPCB****23.10.2024 TO 31.3.2029**

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2368 HWRADate: 7/5/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Krishna Stone Crusher Khewat No. 365. Khatoni No. 409 (51/22) 2/19, 410 (51/23/2), 1/18. 411 (51/23/1) 2/5, 412(51/23/2) 413 (51/23/2) at Vill-Dholera. Narnaul, Distt-Mohinergarh OR Friends Grit Udyog, Village- Dholera, Tehsil – Nangal Choudhary, Distt-Mohinergarh** (Company name) on dated **06.05.2026 at 01.04 P.M.** in the presence of Sh. _____

_____ (Representative of the company) in pursuance of **The Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691 dated 06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Krishna Stone Crusher Khewat No. 365. Khatoni No. 409 (51/22) 2/19, 410 (51/23/2), 1/18. 411 (51/23/1) 2/5, 412(51/23/2) 413 (51/23/2) at Vill-Dholera. Narnaul, Distt-Mohinergarh OR Friends Grit Udyog, Village- Dholera, Tehsil – Nangal Choudhary, Distt-Mohinergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.

2.

3.

(Signature)
Executive Engineer
M/Garh W.S. Mech. Divn
Narnaul
Designation-

रसीद 969

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

नं० 1781

दिनांक 28/02/26

प्राप्त राशी 1800 शब्दों में One thousand Eight hundred

क्रेडर का नाम Friends Grit Udyog - Dholera

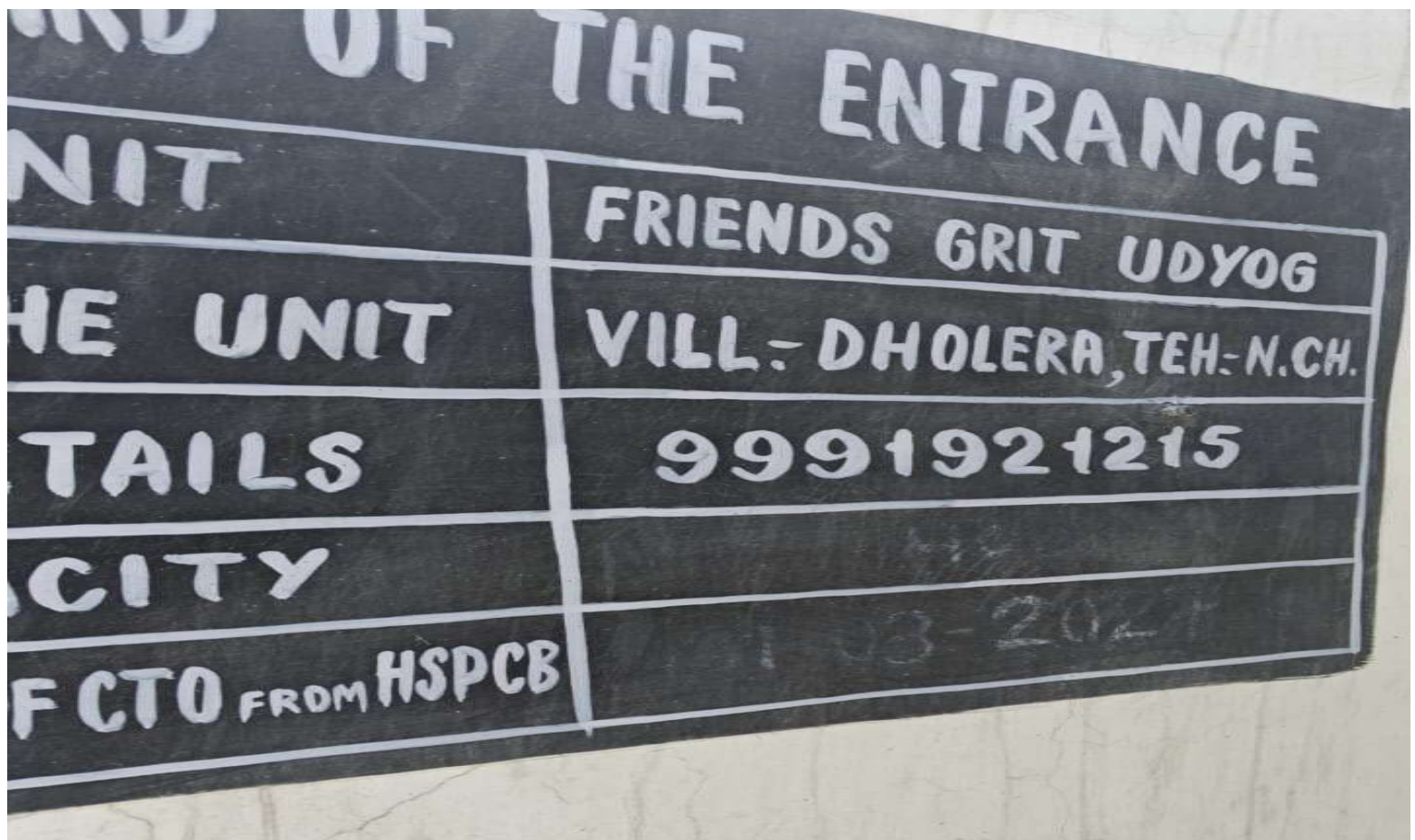
सहमति (Consent) नं० तारीख

समय अवधि 01/01/25 to 28/02/26

No. 08 tanks = $80 \times 4.5 \times 5$
= 1800/-

उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल

7/13



Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2369 /HWRADate: 07/05/26

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Siddhi Vinayak Stone Crusher Vill-Dholera, Narnaul, Distt-Monindergarh Khewat No. 361, Khatoni No. 400, M. No. 51, Kila No. 19/2 (6-12) & Khewat No 365, Khatoni No. 409, M. No. 51. Kila No. 22 (1-15) total measuring 8 K 7 M MAHENDRAGARH** (Company name) on dated 06.05.2026 at 01.07 P.M. in the presence of Sh. _____

(Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated 06/05/2024 issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Siddhi Vinayak Stone Crusher Vill-Dholera, Narnaul, Distt-Monindergarh Khewat No. 361, Khatoni No. 400, M. No. 51, Kila No. 19/2 (6-12) & Khewat No 365, Khatoni No. 409, M. No. 51. Kila No. 22 (1-15) total measuring 8 K 7 M MAHENDRAGARH** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure as are under:-

- (a) No of water extraction structure 1.
- (b) Type of water extraction structure BOREWELL.
- (c) Discharge and diameter of water extraction structure 2"
(m3/hour) (MM).
- (d) Duration of operation water extraction structure: (Hours per day).

Enclosures: 1. Permission of HWRA enclosed.

- 2.
- 3.

Ayadav
Executive Engineer
M/Garh W/S Mech. Divn
Narnaul
Designation-



8/13

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० 2 नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० 4 नारनौल

नं० **1807** दिनांक... **28/02/26**...

प्राप्त राशि... **1350** ...शब्दों में **One thousand three hundred & fifty**...

कैशर का नाम... **Siddhi Vinayak Stone Crusher - Dhalera**...

सहमती (Consent) नं०... तारीख...

समय अवधि ... **01/01/26 to 28/02/26**...

No. of tanker = 60x45x5
= 1350/-

खजांची
उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० 4, नारनौल



**Government of Haryana
Haryana Water Resources Authority
Applications for Issue of Permission to Extract Ground Water**

Application for Permission to Extract Ground Water for Industrial Use

Application No: HWRA/IND/N/2023/6469 (Application Fee Pending hence Not Valid Application) **CAFPIN :**

I. General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	SOHAN PAL YADAV
a. ID Proof Type	Aadhaar
b. ID Proof no	XXXXXXXX8726
c. Id Proof Document	Download
(ii) Designation of Applicant:	PARTNER
a. Authorization Letter in the name of SOHAN PAL YADAV (applicant)	Download
(iii) Name of Industry:	SIDDHI VINAYAK STONE CRUSHER
Factory License Document	
Registration number of Industry:	UDYAM-HR-12-0001421
(vi) Location Details of the Industrial Unit	
a. Industrial Unit Address:	Khewat No. 361, Khatoni No.400, M.No. 51, Kila No. 19 1/2 and Khewat No. 365, Khatoni No. 409, M. No. 51, Kila No. 22 at Vill-Dholera, Tehsil-Nangal Choudhary, Distt-Mohindergarh.
b. State:	Haryana
c. District:	MAHENDRAGARH
d. Tehsil:	Nangal Chawdhary
e. Block:	NANGAL CHAUDHRY
f. Village/MC:	Dholera
g. Region:	over-exploited
(vi) Correspondence Address	
a. Complete Postal Address:	Siddhi Vinayak Stone Crusher Khewat No. 361, Khatoni No.400, M.No. 51, Kila No. 19 1/2 and Khewat No. 365, Khatoni No. 409, M. No. 51, Kila No. 22 at Vill-Dholera, Tehsil-Nangal Choudhary, Distt-Mohindergarh.
b. Mobile Number:	9355477777
c. E-Mail of Industry:	sohanpalyadav1976@gmail.com
(vii) Salient Features of the Industrial Activity:	
a. Type of Industry	Stone crushing unit
b. Industry fall under	Micro
c. Is Water Intensive	No
d. Purpose of Abstraction	Other Use - DOMESTIC-DRINKING/ PLANTATION/ WETTING OF GROUND/CRUSHING ACTIVITY
e. Groundwater utilization for	Existing Industry
f. Whether present industrial activity commenced after 23.12.2020	No

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2370 / HWRADate: 7/5/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **Shiv Stone Crusher Khewat No 362, Khatoni No. 402, M. No 50, Kila No. 17 At Vill-Dholera, Nangal Chaudhary, Narnaul, Distt-Mohindergarh** (Company name) on dated **06.05.2026** at **12.50 P.M** in the presence of Sh. _____

_____ (Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **Shiv Stone Crusher Khewat No 362, Khatoni No. 402, M. No 50, Kila No. 17 At Vill-Dholera, Nangal Chaudhary, Narnaul, Distt-Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m3/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.

2.

3.

Ayadav
Executive Engineer
M/Garh W.S. Mech. Divn
Narnaul
Signature of the officer
Designation-

DISPLAY BOARD OF THE ENTRANCE

NAME OF THE UNIT	SHIV STONE CRUSHER
ADDRESS OF THE UNIT	VILL:- DHOLERA, TEN.- N.CH.
CONTACT DETAILS	9813466432
PLANT CAPACITY	400 TON
DATE OF ISSUANCE OF CTO FROM HSPCB	1.4.2022 TO 31.3.2027

9/13

रसीद

जनस्वास्थ्य अभियान्त्रिकी विभाग, मण्डल अटेली।
जनस्वास्थ्य अभियान्त्रिकी विभाग, उपमण्डल अटेली।

नं० : 203

दिनांक 11-02-2026

प्राप्त राशी 1080/- शब्दों में one thousand eighty only.

क्रैशर का नाम Shiv Stone Crusher- Dholera

सहमति (Consent) नं० तारीख

समय अवधि 01-01-2026 to 31-01-2026

48 Tonnage

= 48 x 4.5 x 5

= 1080/-

खजांची
उपमण्डल अभियन्ता
जनस्वा. अभियान्त्रिकी
विभाग, उपमण्डल अटेली

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2371 /HWRADate: 7/5/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **SHREE RAM STONE CRUSHER M. No. 62. Kila No. 3 (7-12), 2/3 (1-17), 2/1 (1-12), 2/4 (2-16) and 2/2 (0-11) Total 14 Kanal 8 Maria at Village-Dholera, Tehsil-Nangal Chaudhary, Dist-Monindergarh** (Company name) on dated **06.05.2026** at **12.55 P.M.** in the presence of Sh. _____

_____ (Representative of the company) in pursuance of The **Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691** dated **06/05/2024** issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **SHREE RAM STONE CRUSHER M. No. 62. Kila No. 3 (7-12), 2/3 (1-17), 2/1 (1-12), 2/4 (2-16) and 2/2 (0-11) Total 14 Kanal 8 Maria at Village-Dholera, Tehsil-Nangal Chaudhary, Dist-Monindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.
2.
3.

Ayadav
Executive Engineer
M/Garh W/S Mech. Divn
Narnaul
Designation-

976

श्री राम स्टोन क्रेशर
 ग्राम: धौलेडा, तहसील-नांगल चौधरी, जिला-महेन्द्रगढ़ (हरियाणा)
 GST No.-06AEEFS2971N1ZJ Mob.-9653508405



10 / 13

रसीद

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० 2 नारनौल
 जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० 4 नारनौल

नं० **1823**

दिनांक 02/03/26

प्राप्त राशी 1823 शब्दों में One thousand Eight hundred twenty

क्रैशर का नाम Shree Ram Stone crusher - Dholehra

सहमति (Consent) नं० तारीख

समय अवधि 01/01/26 to 28/02/26

No. of tanks = 81 x 4.5 x 5
 = 1823 /-

उपमण्डल
 जन स्वास्थ्य
 नं०

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2372/HWRADate: 7/5/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **JAI SHREE SHYAM STONE CRUSHER M.No. 51, Kila No. 23/3 (1-10), 24(7-11), 16/2/2/1(0-6), 17/2/2(0-10), 17/3/2(0-3), 25/1(1-18) & 25/2 (0-2) Total 12 Kanal 0 Marla at Vili-Dholera, Distt-Mohindergarh** (Company name) on dated **06.05.2026 at 12.17 Noon** in the presence of Sh. _____

(Representative of the company) in pursuance of The Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691 dated 06/05/2024 issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **JAI SHREE SHYAM STONE CRUSHER M.No. 51, Kila No. 23/3 (1-10), 24(7-11), 16/2/2/1(0-6), 17/2/2(0-10), 17/3/2(0-3), 25/1(1-18) & 25/2 (0-2) Total 12 Kanal 0 Marla at Vili-Dholera, Distt-Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.
2.
3.

Ayadav
Executive Engineer
M/Garh W/S Mech. Divn
Narnaul
Signature of the officer/s
Designation-

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

1773

दिनांक 13/02/2026

राशी 1823/- शब्दों में one thousand eight hundred twenty three on
का नाम Jai Shree Shyam Stone Crusher Dholera

न (Consent) नं० तारीख

अवधि 01/10/2025 to 31/1/26

$$\begin{aligned} \text{No. of tanks} &= 81 \times 4.5 \times 5 \\ &= 1823 \end{aligned}$$

A. Yadav
खजांची
उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल

DISPLAY BOARD OF THE ENTRANCE

NAME OF THE UNIT	JAI SHREE SHYAM STONE CRU.
ADDRESS OF THE UNIT	VILL:- DHOLERA, TEH:- N. CH.
CONTACT DETAILS	7375810 605
PLANT CAPACITY	2500 MT / DAY
DATE OF ISSUANCE OF CTO FROM HSPCB	

Format for enquiry report by Enforcement/Enquiry OfficerMemo No.: 2373/HWRADate: 07/05/2026

Name and Designation of Enquiry Officer (s):

Sh. Ashutosh Yadav, Executive Engineer,
M/Garh W/S Mech. Division, Narnaul.

I, the above named enquiry officer (s) conducted the inspection of **JAI BABA SHYAM STONE CRUSHER M. No 51. Kila No. 16/2/2/2 (1-1) & 25/3 (5-19), M.No. 52 Kila NO. 21/1/1(5-0) Total 12 Kanal 0 Marla at Village-Dholera, Tehsil-Nangal Chaudhary, District- Mohindergarh** (Company name) on dated 06.05.2026 at 12.16 Noon in the presence of Sh. _____ (Representative of the company) in pursuance of The Haryana Water Resources (Conservation, regulation and Management) Authority Memo No. HWRA/2024/1691 dated 06/05/2024 issued by the Haryana Water Resources Authority.

I/We make the following report:

Water being used STP (PHED) water. (Copy of bill enclosed).

On the inspection/preliminary inspection I/We found the above company/ project **JAI BABA SHYAM STONE CRUSHER M. No 51. Kila No. 16/2/2/2 (1-1) & 25/3 (5-19), M.No. 52 Kila NO. 21/1/1(5-0) Total 12 Kanal 0 Marla at Village-Dholera, Tehsil-Nangal Chaudhary, District- Mohindergarh** in violation of the provisions of the Act and guidelines made there under, and the said company/project who was *found/not found* drawing water illegally without any permission the details of the water extraction structure/s are as under:-

- (a) No of water extraction structure _____
- (b) Type of water extraction structure _____.
- (c) Discharge and diameter of water extraction structure _____
_____ (m³/hour) _____ (MM). _____.
- (d) Duration of operation water extraction structure: _____ (Hours per day).

Enclosures: 1.
2.
3.

Ashutosh
Executive Engineer
M/Garh W/S Mech. Divn
Narnaul
Designation-

● DISPLAY BOARD OF THE ENTRANCE ●

NAME OF THE UNIT	JAI BABA SHYAM STONE CRU. CO.
ADDRESS OF THE UNIT	VILL-DHOLERA, TEH.-N. CH.
CONTACT DETAILS	7375810605
PLANT CAPACITY	2500 TON
DATE OF ISSUANCE OF CTO FROM HSPCB	

जन स्वास्थ्य अभियान्त्रिकी मण्डल नं० २ नारनौल
जन स्वास्थ्य अभियान्त्रिकी उपमण्डल नं० ४ नारनौल

1772

दिनांक 13/02/2026

प्ल राशी 1823/- शब्दों में one thousand eight hundred twenty three only

शर का नाम Jai Baba Shyam Stone Crusher Dholera

पति (Consent) नं० तारीख

अवधि 01/10/2025 to 31/11/26

No. of tanker = $81 \times 4.5 \times 5$
= 1823/-

Agadkar
खजांची
उपमण्डल अभियन्ता
जन स्वा. अभियान्त्रिकी
नं० ४, नारनौल